

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 25.02.2022 (FRIDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (Fresh Case)**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>                            | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|--|---|-------------------------------|--------------------------------|
| <b>1.</b>     | Contempt Case (AT) No. 07 of 2022 in Comp. App. (AT) (Ins) No. 846 of 2020 | Yogesh Singh<br>Vs.<br>Supriyo Kumar Chaudhuri & Anr. | Gautam Singh                  |                                |

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Registrar**